

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI**

PRINCIPAL BENCH

SERVICE TAX APPEAL NO. 51262 OF 2017

(Arising out of Order-in-Original No. DLI-SVTAX-002-COM-057-16-17 dated 27.02.2017 passed by the
Commissioner of Customs (Airport & General), New Delhi)

Satkar Logistics

F-1/2, Okhla Industrial Area,
Phase-1, New Delhi

....Appellant

Versus

Commissioner of Service Tax, Delhi-III

17-B, I.E.A House, I.P Estate,
M.G. Marg, New Delhi-110002

...Respondent

APPEARANCE:

Ms. Surbhi Sinha, Advocate for the Appellant
Shri Radhe Tallo, Authorized Representative for Respondent

**CORAM: HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT
HON'BLE MR. P. ANJANI KUMAR, MEMBER (TECHNICAL)**

DATE OF HEARING: 10/08/2021

ORDER SHEET

For order, see order of date passed in **Service Tax Appeal No.
50411 of 2016.**

**(JUSTICE DILIP GUPTA)
PRESIDENT**

**(P. ANJANI KUMAR)
MEMBER (TECHNICAL)**

Shreya